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title: The Minister of Railways presented a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 2013-2014.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): Hon. Speaker Madam, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways) for 2013-2014.

[Placed in Library, See No. LT 6595/16/17]

...(Interruptions)

HON. SPEAKER: There will be no Zero Hour today.

श्री मंत्रिकार्जुन साड़गे (गुरुवार): आप लेती जीसे ऑवर हटा देती हैं।

माननीय अध्यक्ष: आपने तय किया है, मैं वर्णा करूँ।

श्री मंत्रिकार्जुन साड़गे : जो इनपोर्ट इन्यूज होते हैं, उनको कहां उठाना है, कैसे उठाना है। कहीं सुनवाई नहीं होती है और आप यहां मामला नहीं उठाने देती हैं, तो कैसे करें।...(व्यवधान)

माननीय अध्यक्ष: देखते हैं, कहा देखते हैं।

12.18 hours

MATTERS UNDER RULE 377*

HON. SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the table of the House. The Members who have been permitted to raise matters under Rule 377 today, and are desirous of laying them may personally hand over the text of the matter at the Table of the House within 20 minutes.

Only those matters shall be treated as laid for which text of the matter has been received at the Table within stipulated time. The rest will be treated as lapsed.